enough to move the court to give proper justice to the victims of the Bhopal gas tragedy and many more tragedies that might happen in the future when the multi-nationals are here.

I would like to know that through you from the Government.

[Franslation]

SHRI VISHWESHWAR BHA-GAT (Balaghat). Mr. Speaker. Sir. a serious incident took place m village Sitapur. Tehsil Lanjı of Balaon 16-7-91 at 11-00 ghat district Naxalites blew up a Police van by laying a mine in which nine policemen were killed and 11 reople were and some policemen are ınjured There is a feeling of fear and terror among the people in the entire area of Balaghat district. Rajnan village and the border area along Bhandara district of Mahaiashtra because of the activities of Naxalites Police force is demoralised and it needs to be equipped properly order to boost the morale of police the public support is a must. won't be able to get the support of the people unless we solve their pro-The BJP. Government has blems. utterly failed to control deteriorating situation. My submission is that the B.J.P. Government should be dismissed (Interruptions)

[English]

DHANANJAYA SHRI V. KUMAR (Mangalore) Mr. Speaker Sir, the farmers, the agricultural labourers and also the artisans of the State of Karnataka have resorted to State-wide agitation since 15th July, 1991. This agitation is against the forcible recovery of the loans by the Government agencies we are happy that the Government of India has agreed to extend the benefit of loan waiver. But in Karnataka, the Government has resorted te forcible recovery of loans And only 10 per cent of the agriculturists and agricultural labourers are benefited in Karnataka by whatever scheme is implemented by that Government May I request the Government to intervene immediately and direct the Karnataka Government to stop further recovery of loans by forcible and coercive methods? (Interruptions)

[Franslation]

SHRI RAM NIHOR RAI (Robertsganj) Mr. Speaker, Sir, would like to draw your attention to the selling of three factories Dala. Churak and Chunar of Uttar Pradesh Cement Corporation in Mirzapur and Sonbhadra districts to Sanjay Dalmia Group and to Dala firing incident on 2nd June, 1991. The cost of these factories is Rupees 400 crores, 250 croics and 150 crores respectively The former Chief Minister. Mulayam Singh Ji sold all the three factories at throw away prices of 26 crores (Interruptions) Rupees

MR SPEAKER Be seated please.

(Interruptions)

SHRI RAM NIHOR RAI. The Cement factories are lying closed since 2nd June because of the firing incident. The fire was opened labourers in which 15-16 labourers lost their lives A judicial enquiry into the incident should be instituted and the bereaved families should be given appropriate compensation (Interruptions)

MR. SPEAKER: Be seated please Whatever you are saying is not going on record

. (Interruptions)

[English]

SHRI MRUTYUNJAYA NAYAK (Phulbani): Mr Speaker Sir. since the last one month, wagon loads of medicines for the babies as well as food for those who are affected due